

Gujarat: Woman summoned to record statement died by suicide in police station

<https://www.indiatvnews.com/news/india/gujarat-woman-summoned-to-record-statement-died-by-suicide-police-station-2022-05-22-778482>

A woman, who was summoned by cops to record her statement, died by suicide inside a police station in Gujarat on Sunday, said police officers.

The cops have initiated an inquiry into the incident and have informed the state and National Human Rights Commission. The woman, identified as Nayna, was in her late 20s. She was summoned by Aji Dam police station on Saturday evening to record her statement in connection with some offense.

On Sunday morning, she requested that she be allowed to freshen up, went to the women's toilet in the police station, and hanged herself, Deputy Commissioner of Police, Zone-1, Praveen Kumar Meena, said.

The official also revealed that Nayna had an extra-marital affair with Mukesh, who is arrested by the Aji Dam police under the Indian Penal Code for voluntarily causing hurt with a dangerous weapon, and it was in this connection, that she was called for recording her statement.

Though the process was completed around 8 pm on Saturday, the woman, feared that if she returned home late at night, her husband will inquire and may scold her, so she decided to stay back in the police station overnight, and in the morning, she committed suicide.

After conducting panchnama and a primary inquiry, the body was sent for the postmortem, the DCP said, adding a departmental inquiry will be conducted and if there is any negligence on the part of any official, action will be taken against them.

Woman commits suicide in Gujarat police station, probe ordered

<https://www.daijiworld.com/news/newsDisplay?newsID=960983>

A married woman committed suicide in a police station in Gujarat's Rajkot early on Sunday after she was summoned to record her statement, police said.

The Rajkot police have initiated an inquiry into the incident and have also informed the state and National Human Rights Commission.

Nayna, who was in her late 20s, was summoned by the Aji Dam police station on Saturday evening to record her statement in connection with some offence. On Sunday morning, she requested that she be allowed to freshen up, went to women's toilet in the police station, and hanged herself, Deputy Commissioner of Police, Zone-1, Praveen Kumar Meena, said.

The official also revealed that Nayna had an extra-marital affair with Mukesh, who is arrested by the Aji Dam police under the Indian Penal Code for voluntarily causing hurt with a dangerous weapon, and it was in this connection, she was called for recording her statement.

Though the process was completed around 8 p.m. on Saturday, the woman, fearing that if she returned home late night, her husband will inquire and may scold her, so she decided to stay back in the police station overnight, and in morning, she committed suicide.

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Married Woman Hangs Self In Gujarat Police Station, Departmental Inquiry Ordered

<https://www.india.com/news/india/rajkot-nhrc-married-woman-hangs-self-in-gujarat-police-station-departmental-inquiry-ordered-5406423/>

In Rajkot, Gujarat, a married woman committed suicide in a police station early on Sunday. The woman took the extreme step after she was summoned to record her statement, said the police. The Rajkot police have initiated an inquiry into the incident and have also informed the state and National Human Rights Commission (NHRC). Also Read - Gujarat Woman Kills Puppy By Throwing It From 3rd Floor Of Building

The woman, identified as Nayna, was in her late 20s. Nayna was summoned by the Aji Dam police station on Saturday evening to record her statement in connection with some offence. On Sunday morning, she requested that she be allowed to freshen up and went to the women's toilet in the police station, and hanged herself, said Deputy Commissioner of Police, Zone-1, Praveen Kumar Meena. Also Read - Ahmedabad Man Shaves Wife's Head For Cooking Curry 'Too Salty' For Him

Nayna had an extra-marital affair with Mukesh, who is arrested by the Aji Dam police under the Indian Penal Code for voluntarily causing hurt with a dangerous weapon, and it was in this connection that she was called for recording her statement, said Meena. Also Read - Ahmedabad's Zydus School For Excellence Shut After Students Test Positive For COVID-19

Though the process was completed around 8 p.m. on Saturday, Nayna, fearing that if she returned home late at night, her husband will inquire and may scold her, decided to stay back in the police station overnight, and in the morning she committed suicide, say reports.

After conducting panchnama and a primary inquiry, the body was sent for the postmortem, the DCP said, adding a departmental inquiry will be conducted and if there is any negligence on the part of any official, action will be taken against them.

Woman ends life in police stn

RAJKOT: A married woman committed suicide in a police station in Gujarat's Rajkot early on Sunday after she was summoned to record her statement, police said. The Rajkot police have initiated an inquiry into the incident and have also informed the state and NHRC. Nayna, who was in her late 20s, was summoned by the Aji Dam police station on Saturday evening to record her statement in some offence. On Sunday morning, she requested she be allowed to freshen up, went to women's toilet in the police station, and hanged herself, DCP, Zone-1, Praveen Kumar Meena, said.

Make citizenship to Chakma, Hajongs in Arunachal final: Indian rights commission

<https://www.tbsnews.net/world/south-asia/make-citizenship-chakma-hajongs-arunachal-final-indian-rights-commission-424394>

The National Human Rights Commission (NHRC) of India on Friday has asked the Centre and the Arunachal Pradesh government to finalise the conferment of citizenship rights to the eligible people of Chakma and Hajongs tribes as ordered by the Supreme Court.

The apex court in 1996 and 2015 ruled in favour of granting citizenship to the members of the two communities settled in Arunachal Pradesh in the 1960s after they were displaced by a dam in East Pakistan (now Bangladesh). The Chakmas are Buddhists, and the Hajongs are Hindus.

The NHRC issued the directive after hearing a joint complaint from the Chakma & Hajong Elders' Forum of Arunachal Pradesh (CHEF) and the Chakma Development Foundation of India (CDFI) on May 17. The Centre and the State government were asked to complete the exercise within three months.

The commission said the migrants needed to be protected and their claims of citizenship considered according to applicable procedure. It said they could not be discriminated against in any manner pending formal conferment of citizenship rights.

The CHEF and CDFI had in their May 22 complaint with the NHRC said none of the 4,637 citizenship applications from the Chakmas and Hajongs during 1997-2003 had been processed despite two Supreme Court's orders.

Hearings were held on 3,827 applications out of which only 1,798 were forwarded by the State government to the Ministry of Home Affairs (MHA), but no decision was taken in the last 26 years, the two organisations said. They cited Rule 12 the Citizenship Rules, 2009, that requires the local authorities to forward the citizenship applications within 120 days.

"All the 1,798 applicants had produced relevant documents such as ration cards, police verification reports and land possession certificates. None of them had any criminal cases against them," CHEF general secretary, Pritimoy Chakma said.

He said the applications of the original migrants were not processed while their descendants were enrolled as voters in the frontier State.

"The registration of the complaint by the NHRC is a step in the right direction for addressing disingenuous means adopted by Arunachal Pradesh and the Union of India to not implement the Supreme Court judgements in the last 26 years," CDFI founder Suhas Chakma said.

In 2021, the CDFI had petitioned Prime Minister Narendra Modi and Rashtriya Swayamsevak Sangh chief Mohan Bhagwat against the alleged racial profiling of 65,000 Chakmas and Hajongs and the State government's move to relocate them outside the State through an illegal census.

अलीगढ़: अनुसूचित जाति के लोगों ने घरों पर लटकाया मकान बिकाऊ का बैनर

<https://www.amarujala.com/uttar-pradesh/aligarh/scheduled-caste-people-hang-the-banner-of-house-for-sale-on-the-houses-aligarh-news-ali2921787171>

सांगवान सिटी में रह रहे अनुसूचित जाति के लोगों ने डॉ. आंबेडकर जयंती पर भंडारा न करने की अनुमति देने पर अपने घरों पर 'मकान बिकाऊ है' का बैनर लटका दिया है, उसमें 'दलित उत्पीड़न से पलायन को मजबूर' लिखा है। वहीं, इस मामले में सांगवान सिटी के सीएमडी डॉ. नरेंद्र सांगवान ने आरोपों को खारिज करते हुए कहा कि कभी कार्यक्रम की अनुमति देने से मना नहीं किया। दूसरी ओर इस मामले में सियासी पार्टियों के नेता भी कूद गए हैं।

सांगवान सिटी में रहने वाले संतोष कुमार ने बताया कि वर्ष 2017 में डॉ. आंबेडकर जयंती प्रशासन की अनुमति से कराना चाहते थे, लेकिन कार्यक्रम से तीन दिन पहले सभी पार्कों और निर्धारित पार्क में पानी भरवा दिया, जिससे कार्यक्रम न कर सकें। 14 अप्रैल 2022 को डॉ. आंबेडकर जयंती पर पार्क में भंडारा कराने की अनुमति मांगी, लेकिन नहीं दी गई। उन्होंने कहा कि लगातार अनुसूचित जाति के लोगों का उत्पीड़न किया जा रहा है। इंदु बौद्ध ने कहा कि बड़े जतन से घर बनवाया था, लेकिन डॉ. आंबेडकर जयंती पर भंडारा करने की अनुमति नहीं दी गई। इसलिए मकान बेचकर पलायन करने को मजबूर हैं। 70 से ज्यादा घरों पर मकान बिकाऊ है, का बैनर लटक रहा है। उन्होंने सांगवान सिटी प्रबंधन पर जातीय भेदभाव और महुआ खेड़ा थानाध्यक्ष पर जातिसूचक शब्दों का प्रयोग करने का आरोप लगाया। पीड़ित संतोष गौतम, दीक्षा देवी, मंजू लता, पूनम, ब्रह्मा देवी आदि ने डीएम, एसएसपी, मुख्यमंत्री, राष्ट्रीय मानवाधिकार आयोग के अध्यक्ष, राष्ट्रीय अनुसूचित जाति आयोग के अध्यक्ष, प्रधानमंत्री व राष्ट्रपति को ज्ञापन भेजा है।

वहीं, अनुसूचित जाति के लोगों का उत्पीड़न और पलायन करने की सूचना पर सपा के जिलाध्यक्ष गिरीश यादव भी पहुंच गए। उन्होंने पीड़ितों से बातचीत के बाद कहा, उत्पीड़न नहीं होने दिया जाएगा। प्रशासन व शासन को इस मामले में उचित कार्रवाई करनी चाहिए। आम आदमी पार्टी के नेता राजेश सैनी, जिला सह प्रभारी सुनील कुमार यादव व जिला सह प्रभारी ठाकुर नरेंद्र सिंह ने इस घटना की निंदा की है।

कोई भेदभाव नहीं किया

डॉ. आंबेडकर जयंती पर कार्यक्रम करने के लिए कभी मना नहीं किया गया है। अलबत्ता, सांगवान वर्ल्ड स्कूल में मैंने डॉ. आंबेडकर जयंती पर कार्यक्रम किया था तो ऐसे कार्यक्रम करने के लिए कैसे किसी को मना कर सकता हूं। पलायन करने का बैनर टांगने वालों की मंशा क्या है, यह वही जान सकते हैं। मेरी तरफ से कोई भेदभाव नहीं है।

Gujarat News: राजकोट में महिला ने पुलिस थाने में लगाई फांसी, पूछताछ के लिए आई थी पुलिस स्टेशन

<https://navbharattimes.indiatimes.com/state/gujarat/other-cities/woman-hanged-in-police-station-in-rajkot-gujarat/articleshow/91728662.cms>

गुजरात के राजकोट शहर में सनसनीखेज घटना (Gujarat News) सामने आई है। यहां एक विवाहित महिला ने रविवार को पुलिस थाने में आत्महत्या कर ली। महिला इससे पहले थाने में अपना बयान दर्ज कराने आई थी। राजकोट पुलिस ने घटना की जांच शुरू कर दी है और राज्य और राष्ट्रीय मानवाधिकार आयोग को भी सूचना दी है।

पुलिस ने बताया कि नयना, जिसकी उम्र लगभग 20 थी, को शनिवार शाम अजी बांध पुलिस स्टेशन ने किसी अपराध के संबंध में अपना बयान दर्ज करने के लिए बुलाया था। जोन-1 के पुलिस उपायुक्त प्रवीण कुमार मीणा ने कहा कि रविवार की सुबह उसने अनुरोध किया कि उसे फ्रेश होने दिया जाए। वह थाने के महिला शौचालय में गई और वहीं फांसी लगा ली।

बयान दर्ज कराने आई थी महिला

अधिकारी ने यह भी खुलासा किया कि नयना का मुकेश के साथ विवाहेतर संबंध था, जिसे भारतीय दंड संहिता के तहत अजी बांध पुलिस ने स्वेच्छा से एक खतरनाक हथियार से चोट पहुंचाने के आरोप में गिरफ्तार किया था और इस संबंध में, उसका बयान दर्ज कराने के लिए बुलाया गया था। हालांकि प्रक्रिया रात करीब आठ बजे पूरी की गई। शनिवार को महिला को डर था कि अगर वह देर रात घर लौटी तो उसका पति पूछताछ करेगा और उसे डांट भी सकता है, इसलिए उसने रातभर थाने में रुकने का फैसला किया और सुबह उसने आत्महत्या कर ली।

शव पोस्टमॉर्टम के लिए भेजा

पंचनामा और एफआईआर जांच के बाद शव को पोस्टमॉर्टम के लिए भेज दिया गया। डीसीपी ने कहा, विभागीय जांच की जाएगी और अगर किसी अधिकारी की ओर से कोई लापरवाही होती है, तो उनके खिलाफ कार्रवाई की जाएगी।

गुजरात : महिला ने थाने में की आत्महत्या, जांच जारी

<https://www.newsnationtv.com/india/news/nooe-277359.html>

गुजरात के राजकोट शहर में एक विवाहित महिला ने रविवार को पुलिस थाने में आत्महत्या कर ली। महिला इससे पहले थाने में अपना बयान दर्ज कराने आई थी। राजकोट पुलिस ने घटना की जांच शुरू कर दी है और राज्य और राष्ट्रीय मानवाधिकार आयोग को भी सूचित कर दिया है।

नयना, जिसकी उम्र लगभग 20 थी, को शनिवार शाम अजी बांध पुलिस स्टेशन ने किसी अपराध के संबंध में अपना बयान दर्ज करने के लिए बुलाया था।

जोन-1 के पुलिस उपायुक्त प्रवीण कुमार मीणा ने कहा कि रविवार की सुबह उसने अनुरोध किया कि उसे फ्रेश होने दिया जाए। वह थाने के महिला शौचालय में गई और वहीं फांसी लगा ली।

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हालांकि प्रक्रिया रात करीब आठ बजे पूरी की गई। शनिवार को महिला को डर था कि अगर वह देर रात घर लौटी तो उसका पति पूछताछ करेगा और उसे डांट भी सकता है, इसलिए उसने रातभर थाने में रुकने का फैसला किया और सुबह उसने आत्महत्या कर ली।

पंचनामा और प्राथमिक जांच के बाद शव को पोस्टमॉर्टम के लिए भेज दिया गया।

डीसीपी ने कहा, विभागीय जांच की जाएगी और अगर किसी अधिकारी की ओर से कोई लापरवाही होती है, तो उनके खिलाफ कार्रवाई की जाएगी।